GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:2528 ANSWERED ON:08.12.2011 PSUS WITHOUT HEAD Owaisi Shri Asaduddin;Ray Shri Rudramadhab ;Yadav Shri Ranjan Prasad

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether a number of Public Sector Undertakings (PSUs) are headless:
- (b) if so, the details thereof, PSU-wise;
- (c) the extent to which the functioning oi PSUs has been affected as a result thereof;
- (d) whether the Government has launched a special drive to fill up the top posts in these PSUs;
- (e) if so, the details thereof;
- (f) the time by which these posts are likely to be filled up; and
- (g) the number of times Committee on appointment have met during the last one year?

Answer

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

- (a) and (b): As per available information, 31 posts of Chief Executive were lying vacant in Central Public Sector Enterprises (CPSEs) as on 30. II.2011. The list of these` 31 CPSEs is enclosed.
- (c): The Government has already issued guidelines regarding additional charge arrangements so that regular functioning of these CPSEs is not affected.
- (d) and (e): Of the above 31 posts, the recommendations of Public Enterprises Selection Board (PESB) are already available in respect of 12 posts and are awaiting approval of competent authority. In respect of 14 posts, PESB's recommendations are awaited and in respect of remaining 5 posts the approval of competent authority is available but the appointee is yet to join.
- (f): The filling up of vacant Board level posts in CPSEs is a continuous process and the above vacant posts would be filled on regular basis once the incumbent takes charge of the post after completion of all formalities in this regard.
- (g): The proposals for the appointment of Board level executives in CPSEs are approved by the Appointments Committee of the Cabinet through circulation of files.